

**From:**

**Sheo Kumar Singh-I, H.J.S.,  
Registrar General,  
High Court of Judicature at  
Allahabad**

**To:**

**All the District & Sessions Judges,  
Subordinate to the High Court of Judicature at  
Allahabad.**

**No.154 /JR (S)/2015, Dated Allahabad: March 25, 2015**

**Subject: Regarding representation of Stay/Premature transfer of Judicial Officers.**

**Sir,**

In continuation to Court's letter no. 150/JR(S)/2015, Dated 19.03.2015 with reference to Court's Circular Letter No. 27/DR(S)/2014 dated 08.10.2014, on the above noted subject, I am directed to say that after consideration the Court has been pleased to pass the orders as mentioned below against the names of the officers :-

<b>SL. No.</b>	<b>Name of the Officer with designation S/Sri</b>	<b>Present place of posting</b>	<b>Premature/ Stay</b>	<b>Remarks</b>
1.	Bhram Tej Chaturvedi, Civil Judge, Senior Division	Agra	Stay	Allowed
2.	Shobh Singh, Civil Judge, Senior Division	Ballia	Premature	Rejected
3.	Sunil Kumar, Additional District & Sessions Judge	Balrampur	Premature	Rejected
4.	Ram Chandra-VI, Additional District & Sessions Judge	Balrampur	Premature	Rejected
5.	Smt. Babita Pathak, Civil Judge, Junior Division	Balrampur	Premature	Rejected
6.	Ram Kumar-II, Additional District & Sessions Judge	Banda	Premature	Allowed
7.	Achche Lal Saroj, Civil Judge, Senior Division	Chitrakoot	Premature	Rejected
8.	Prashant Bilgaiyan, Civil Judge, Junior Division	Chitrakoot	Stay	Rejected
9.	Manoj Kumar Mishra, Civil Judge, Junior Division	Mau-Chitrakoot	Premature	Rejected
10.	Yogendra Ram Gupta, Additional District & Sessions Judge	Maharajganj	Premature	Rejected
11.	Raghuvansh Mani Singh, Civil Judge, Junior Division	Mahoba	Premature	Allowed
12.	Birendra Singh, Civil Judge, Junior Division	Raebareli	Stay	Allowed
13.	Vidya Bhushan Pandey, Civil Judge, Junior Division	Saharanpur	Stay	Rejected
14.	Smt. Karuna Singh, Civil Judge, Junior	Saharanpur	Stay	Allowed

	Division			
15.	Krishna Kumar Singh, Additional District & Sessions Judge	Saharanpur	Premature	Rejected
16.	Naresh Singh, Additional District & Sessions Judge	Anpara-Sonbhadra	Premature	Rejected
17.	Smt. Amrita Shukla, Civil Judge, Senior Division	Sultanpur	Premature	Allowed
18.	Yajnesh Chandra Pandey, Civil Judge, Junior Division	Varanasi	Stay	Allowed

I am, therefore, to request you kindly to inform the officers accordingly.

**Yours faithfully,**

**Sd/-**

**Registrar General**